

Sixteenth Loksabha

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Title: Introduction of the High Court of Orissa (Establishment of a Permanent Bench at Balasore) Bill, 2017.

SHRI RABINDRA KUMAR JENA (BALASORE): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Orissa at Balasore.

HON. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Orissa at Balasore.”

The motion was adopted.

SHRI RABINDRA KUMAR JENA : Sir, I introduce**the Bill.